

14.26½ hrs.

STANDING COMMITTEE ON PETROLEUM AND
CHEMICALS**Twenty-seventh Report and Minutes**

SHRI HARI KISHORE SINGH (Sheohar) : Sir, I beg to present the following Report and Minutes (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals :-

(1) 27th Report on 'Fertilizer Education Policy & Projects' (Ministry of Chemicals & Fertilizers, Department of Fertilizers).

(2) Minutes relating to procedural and miscellaneous matters.

[Translation]

14.27 hrs.

STANDING COMMITTEE ON RAILWAYS

Twenty First Report

SHRI SOMNATH CHATTERJEE (Bólpur) : Sir, I beg to present the Twenty-first Report (Hindi and English versions) of Standing Committee on Railways (1995-96) on Action Taken by the Government on the observations/recommendations contained in the 16th Report of the Committee on 'Requirement, Procurement and Utilization of Wagons by Indian Railways'.

[English]

14.27½ hrs.

STANDING COMMITTEE ON URBAN AND RURAL
DEVELOPMENT**Twenty-second, Twenty-third, Twenty-fourth, Twenty-fifth, Twenth-sixth and Twenty-seventh Reports**

SHRI SUDHIR GIRI (Contai) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Urban and Rural Development :

- (1) Twenty-second Report on Action taken by Government on the recommendations contained in the 16th Report on 'Demands for Grants for the year 1995-96' of the Ministry of Rural Areas and Employment

- (2) Twenty-third Report on Action taken by Government on the recommendations contained in the 7th Report on 'National Wastelands Development'.

- (3) Twenty-fourth Report on Action Taken by Government on the recommendations contained in the Eighth Report on 'Land Acquisition Act, 1984'.

- (4) Twenty-fifth Report on Action Taken by Government on the recommendations contained in the 11th Report on 'Rural Water Supply and Sanitation'.

- (5) Twenty-sixth Report on "Preparation, Maintenance, Updating and Computerisation of Land Records under Centrally Sponsored Scheme of Land Records - An Assessment'.

- (6) Twenty-Seventh Report on Action taken by Government on the recommendations contained in the 12th Report on 'Jawahar Rozgar Yojana'.

14.29 hrs

STANDING COMMITTEE ON COMMERCE

(i) **Twenty-second Report**

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Sir, I beg to lay on the Table a copy of Twenty-second Report (Hindi and English versions) of the Standing Committee on Commerce, on Carpet Industry.

(ii) **Twenty-third and Twenty-fourth Reports**

SHRI AMAR ROYPRADHAN (Cooch Behar) : Sir, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Standing Committee on Commerce :-

- (1) Twenty-third Report on Rubber; and

- (2) Twenty-fourth Report on Marine Products.

14.30 hrs.

STANDING COMMITTEE ON HUMAN RESOURCE
DEVELOPMENT**Thirty-fifth, Thirty-sixth, Thirty-seventh, Thirty-eighth, Thirty-ninth and Fortieth Reports**

SHRIMATI MALINI BHATTACHARYA (Jadavpur) : Sir, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Standing Committee on Human Resource Development :

(1) Thirty-fifth Report on Action Taken by Government on the recommendations/observations contained in the Eighteenth Report on Demands for Grants (1995-96) of the Department of Culture, Ministry of Human Resource Development;

(2) Thirty-sixth Report on Action Taken by Government on the recommendations/observations contained in the Twenty-first Report on Demands for Grants (1995-96) of the Department of Women and Child Development, Ministry of Human Resource Development;

(3) Thirty-seventh Report on Action Taken by Government on the recommendations/observations contained in the Twenty-second Report on Demands for Grants (1995-96) of the Department of Education, Ministry of Human Resource Development;

(4) Thirty-eighth Report on Action Taken by Government on the recommendations/observations contained in the Nineteenth Report on Demands for Grants (1995-96) of the Department of Health, Ministry of Health and Family Welfare;

(5) Thirty-ninth Report on Action Taken by Government on the recommendations/observations contained in the Twentieth Report on Demands for Grants (1995-96) of the Department of Family Welfare, Ministry of Health and Family Welfare; and

(6) Fortieth Report on Action Taken by Government on the recommendations/observations contained in the Seventeenth Report on Demands for Grants (1995-96) of the Department of Youth Affairs and Sports, Ministry of Human Resource Development.

14.31½ hrs

STANDING COMMITTEE ON SCIENCE AND
TECHNOLOGY, ENVIRONMENT AND FORESTS

Thirtieth Report

SHRI K.G. SHIVAPPA (Shimoga) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the

Thirtieth Report of the Standing Committee on Science and Technology, Environment and Forests on the Annual Report (1994-95) of the Ministry of Environment and Forests with reference to the issues related to conservation of forests and forestry development vis-a-vis National Forest Policy, particularly with respect to afforestation and regeneration of degraded areas.

14.32 hrs.

COMMITTEE ON PETITIONS

Minutes

SHRI P.G. NARAYANAN (Gobichettipalayam) : Sir, I beg to lay on the Table of the House the Minutes (Hindi and English versions) of the Sixth-Seventh to Seventieth sittings of the Committee on Petitions.

14.33 hrs

STATEMENT CORRECTING REPLY TO STARRED
QUESTION NO.205 DATED 11.12.1995 RE:
FERTILIZER PRODUCTION

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV) : Sir, I invite the attention of the House to the reply given to Starred Question No. 205 in this House on 11th December, 1995. There were some totalling mistakes in the annexure referred to in part (b) of the original reply of the Question. A revised Annexure giving Statewise production and consumption of fertilizers during 1992-93, 1993-94 and 1995-96 is laid on the Table of the House.

The lapse, which was on account of inadvertent typographical errors, is regretted and I crave the indulgence of the House to the extent mentioned above.

The correction statement was earlier scheduled to be made on 18.12.1995. However, due to adjournment of the House on that day and repeated adjournments thereafter, it could not be made in the Winter Session.